

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5237

ANSWERED ON:27.08.2010

HOSTELS

Patel Shri Kishanbhai Vestabhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

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(a) the budget amount allocated and utilized for the running and functioning of Scheduled Tribe girls and Scheduled Tribe boys hostels during each of the last three years and the current year;

(b) The details of ST girls and boys hostels presently functioning all over the country, State-wise;

(c) whether Government has any plan to establish new ST girls and boys hostels and if so, the details thereof;

(d) whether all the district centres and Block (Taluka) have been covered with ST girls and ST boys hostels and if so, the details thereof and if not, the reasons therefor; and

(e) the details of grants being provided to each hostels?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) :The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme called "Hostels for ST Girls and Boys". Under this Scheme there is no provision of providing of Grants in Aid for running and functioning of hostels. The grant-in-aid is released to State Governments/ UT Administrations/Universities for construction of hostel buildings only. The running and maintenance of these hostels is squarely the responsibility of the concerned State Government/ UT Administration/University. state-wise release of fund for the last three years and the rent year (as on 15.08.10) is given in Annexure-I-A. Apart from this, Ministry gives Grant-in-aid to Voluntary Organizations for running Hostels for ST students under the schemes of 1) Strengthening Education among ST Girls in Low Literacy Districts 2) Grant-in-aid to Voluntary Organizations working for the Welfare of Scheduled Tribes. Under the scheme of Grant-in-aid to Voluntary Organizations working for the Welfare of Scheduled Tribes, grant-in- aid is provided for many activities including running of hostels for ST students. State-wise allotment is not done under these schemes, state-wise release of fund for the last three years and the current year (as on 15.08.10) is given on Annexure-I-B>

(b) :The number of hostels (boys and girls) sanctioned to State Governments/UT Administrations/Universities for construction of hostel buildings during the last three years and current financial year is at Annexure II and number of hostels for ST students being run by Non-Governmental Organizations through support of this Ministry is given at Annexure-I-B.

(c) : The Ministry does not establish the hostel buildings by itself. The Ministry assists State Governments/UT Administrations/Universities by providing grant-in-aid for construction of hostel buildings. Grant-in-aid is considered on receipt of the complete proposal, as per the provisions of the scheme and subject to availability of funds under the scheme.

(d) : The scheme is need-based and demand-driven, no State-wise or District-wise allocation is made under the scheme and State Governments/UT Administrations/Universities themselves seek the requirement of construction of hostels at a particular place. Under the scheme of Grant in aid to Voluntary Organizations for running and maintenance of hostels is considered on receipt of the complete proposals duly recommended by State Level Committee and availability of funds under the Scheme. The said scheme is also need based, demand driven and no allocation is made State-wise/District-wise.

(e) : No amount is fixed for construction of hostel buildings. The rates of construction are worked out by State Governments/UT Administrations/Universities on the basis of the State/UT PWD/CPWD scheduled of rates prescribed for such construction. However, an estimated amount of Rs.12.50 lakhs per year per hostel is provided to NGOs for running and maintenance of Hostel for 100 ST students.